

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 154 of 2020

In the matter of:

Sri Dhanada Laboratories Pvt. Ltd. & Ors.

....Appellants

Vs.

Namireddy Raghu Ram Reddy & Ors.

....Respondents

Present

**For Appellants: Dr. Lakshmi Narasimha & Ms. Soujanya Ketharaj,
Advocates.**

**For Respondents: Mr. S. Ravi, Sr. Advocate along with Mr. Nitin
Chowdary Pavulari, For R-1 & 2.**

ORDER
(Virtual Mode)

05.03.2021: Heard Learned Counsel for the Appellants.

Learned Counsel for the Respondents are also present.

Learned Counsel for the Appellants are directed to file their 'Notes of Written Submissions' not exceeding three pages along with the 'Citations' which they want to rely on within two weeks. Further, Learned Counsel for the Appellants are directed to serve the 'Written Submissions' and 'Citations' to the Learned Counsel for the Respondents through e-mail (soft copy), before the next date.

Learned Counsel for the Respondents are also directed to file their 'Notes of Written Submissions' not exceeding three pages along with the 'Citations' which they want to rely on within two weeks, thereafter.

List this matter under the same heading on **15th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/RR